

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
ORIGINAL APPLICATION NO. 85/2024

In The Matter of:

SUBHAS DATTA

..... Applicant

Versus

STATE OF WEST BENGAL & Ors.

..... Respondents

AFFIDAVIT ON BEHALF OF THE DISTRICT MAGISTRATE, HOWRAH
DISTRICT (RESPONDENT NO. 5)

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Filed by Shri Rajib Ray, Advocate for respondent number 5. (M): 98301 32729



24 MAY 2024

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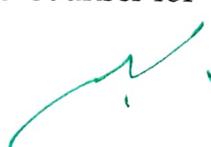
SL No .. E-924/2024

AFFIDAVIT ON BEHALF OF THE DISTRICT MAGISTRATE, HOWRAH
(RESPONDENT NO. 5)

I, Dr. Deepap Priya P., D/o. Sri I. Palraj, working for gain as the District
Magistrate, Howrah at P.O. & P.S. Howrah, District Howrah Pin-711101 do
hereby solemnly affirm and submit as follows: -

1. That I have been communicated with a copy of the order in O.A. No.
85/2024/EZ from the Learned Counsel for the State associated with
the instant case.




24 MAY 2024

2. That this affidavit is being filed in compliance to the Solemn Order dated 24.04.2024 passed by the Hon'ble Tribunal.
3. That in compliance of Municipal Solid Waste (Management & Handling) Rules, 2016 review meeting with the ULBs under Howrah District was held on 09-05-2024 at 11 AM in the office chamber of the Addl. District Magistrate (LR) & District Land & Land Reforms Officer, Howrah who is the Nodal ADM for matters pertaining to Municipal Affairs issues.
4. That the minute of the said meeting is annexed herewith **marked as Annexure - A.**
5. That the District Administration is ready to facilitate the local bodies for setting up solid waste processing & disposal facilities in close coordination with the Secretary-in-Charge of Municipal Affairs & Urban Development Department, Government of West Bengal.
6. That the statements made in the above paragraphs are true to my knowledge and belief of the record as available in the office of the deponent and the rest are humble submissions before the Hon'ble Tribunal.




24 MAY 2024

7. That it is most respectfully prayed that this Hon'ble Tribunal may kindly be pleased to pass necessary order / orders as is deemed fit for the ends of justice

Identified by me



Advocate
State of West Bengal

Deponent



District Magistrate
Howrah



24 MAY 2024



VERIFICATION:

I, the deponent above- named, do hereby verify, and declare that the statements made in the aforesaid paragraphs are true and correct to the best of my knowledge and information and I believe that nothing material has been concealed there from.

Verified at on day of May, 2024.

Identified by me



Advocate
State of West Bengal


Deponent

District Magistrate
Howrah



SOLEMNLY AFFIRMED & DECLARED
BEFORE ME ON IDENTIFICATION


SHYAMAL KR. MITRA
NOTARY HOWRAH

24 MAY 2024

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A

**Minutes of the Meeting regarding the Solid Waste Management and Handling at
ULBs of Howrah District.**

Date: 09.05.2024

Time: 11:00 A.M

Venue: Office of ADM (LR), Howrah

Shri Jitin Yadav, I.A.S., ADM(LR) & DL & LRO, Howrah, chaired the meeting and welcomed, the officials from the Howrah Municipal Corporation, Bally Municipality and Uluberia Municipality.

Shri Ujjwal Biswas, WBCS (Exe.), Officer in charge Municipal Affairs section of D.M Office, Howrah was requested to discuss the issues in the house:

Shri Biswas explained that as per extant Solid Waste Management Rules, 2016, the District Magistrate has following two roles:

i) To facilitate identification and allocation of suitable land to the Local Bodies for setting up of processing and disposal facilities for solid waste to local authorities in the district and to incorporate them in the master plan.

ii) To review the performance of local Bodies (preferably quarterly) on waste segregation, processing, treatment and disposal and to take corrective measures in consultation with the Commissioner Municipal Administration and local bodies. After that ULB wise review was done.

➤ The representative from Uluberia Municipality informed that garbage collection is being made in a segregated way from house to house by Nirmal Bandhus under the supervision of Nirmal Sathis from 32 wards under Uluberia Municipality. They are dumped in the Banitala Dumping ground.

An agency 'SIMOCO' by name is entrusted with the work of processing of legacy wastes. They have not started the work in spite of signing the agreement for processing legacy wastes even a period of 2 years ago. Now after a joint visit made by the designated officer of SUDA, SIMOCO official & officers of the Municipality, it is decided that the work of legacy processing will be started soon. The existing lagacies are being cleared from the entry point of Dumping ground to facilitate for starting work by SIMOCO.

➤ The representative from Bally Municipality informed the house that Bally Municipality is having 35 wards which is divided under 5 nos. Administrative Wards. Door to Door collection of Municipal Solid Waste is done by 4 Nos. of Agencies and the waste collected is transported and disposed at Municipal trenching ground located at Chandmari Sapuipara under Ghoshpara G.P. The Bio-mining of legacy waste at Chandmari Trenching Ground has already been started by the Agency namely Core Project Ltd. Under overall supervision of KMDA. The fresh waste composed plat is under process at the Municipal land collated at Dankuni with overall supervision of SUDA.

➤ The representative from Howrah Municipal Corporation informed the house that In order to keep the 50 wards under HMC the following processes are constantly being implemented by Conservancy Department to clean the Howrah city. Door to Door segregated waste collection is in operated for a total of 11 wards of the HMC which



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are ward no.- 8,11,12,22,26,29,33,40,42,43,44. Initiatives have been taken from our end to do such work in another 14 wards i.e. 2,3,4,5,10,21,23,25,27,28,32,34,37,38 from September, 2024 and after that this work will be implemented in this financial year for rest of the wards. At present the garbage collection through agencies are running in 39 wards of the HMC where garbage is picked up from secondary collection point(vat) and dumped in the Belgachia Dumping Ground, Street sweeping is done manually and by mechanical road sweeping machine to keep the city clean and drain desilting work is done regularly to save the city from water logging. Apart from secondary collection point (vat) there are some garbage vulnerable points where the accumulated garbage is cleaned regularly, and bins are provided at those places. Various Ganga Ghats are cleaned regularly, and idol structures are removed during emersion period to keep the Ganga clean. To prevent environmental pollution in the city water is spread regularly on the roads by four nos. sprinkler vehicles. Cleaning services are collected throughout the HMC areas by four nos. compactor stations. Bio-mining work of Legacy Waste already started in Belgachia Dumping Ground since July 2023 to process 10 lakhs metric ton Legacy Waste. At present Bio-mining work has already been completed at zone -3 of Belgachia Trenching Ground. Presently 2.7 lakhs metric ton Legacy Waste already processed. 10 metric ton capacity plastic waste management process has already been installed at MRF, Belgachia, Howrah and it is working in the regular basis. Conservancy Department also maintained to remove the accumulated garbage in various festivals to keep the city clean. Conservancy Department also engage is special cleaning work for VCT, Pulse mode activity etc.

In the meeting none of the Municipal Bodies requested the District Administration to allocate of suitable land for setting up of processing and disposal facilities for solid waste. However, the District Administration will take up the matter earnestly if such proposals are received.

No issues being left for discussion, the meeting ended with vote of thanks to and from the chair.

**Additional District Magistrate (LR) & DL & LRO
Howrah.**



24 MAY 2024

HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
O. A. NO. 85/2024

In The Matter of:
Subhas Datta
... APPLICANT

VERSUS

State of West Bengal & Ors.

... RESPONDENT(S)

AFFIDAVIT ON BEHALF OF THE
RESPONDENT No. 05 THAT IS
DISTRICT MAGISTRATE &
COLLECTOR, HOWRAH DISTRICT.

SHRI RAJIB RAY,
Advocate

(M): 98301 32729



24 MAY 2024